

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.05.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/108/9/AMR/2022		9 of IBC	AM Clean Air Engineering Pvt Ltd vs. Kia Motors India Pvt. Ltd
	IA(IBC)/9/2023	65 of IBC	Kia Motors India Private Limited (CD) Vs. AM Clean Air Engineering Private Limited (OC)

**ORDER**

**Present:** None appears for the OC.

Mr. Arjun Agarwal, Mr. Pradeep Agarwal and Mr. Bhaskar Aditya,  
Ld. Counsels for the CD.

Pleadings are completed. For hearing, list the matter on 09.08.2024.

List the IA, for hearing, along with the main CP on 09.08.2024.

Sd/L

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/H

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**